

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Smt. Manju. B. R , L D Typist, Sub Court, Kozhikode - Representation to relieve from the post of L D Typist to take up new employment as Computer Assistant, Grade -II in the Kerala Agricultural University Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 02.03.2022 put in by Smt. Manju. B. R, L D Typist, Sub Court, Kozhikode .
 2. Advice Memo No RIB (2) 4482/2021/GW dated 13.01.2022 of the Secretary, KPSC, Pattom, Thiruvananthapuram.
 3. Appointment Order No.GA/A1/15065/2021(ii) dated 23.02.2022 of the Registrar, Kerala Agricultural University.
 4. OM No C2-19114 / 2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

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ORDER NO. A1- 2362/2022

KOZHIKODE, DATED: 07.03.2022

Smt. Manju. B. R, (PEN: 928652) , L D Typist, Sub Court, Kozhikode has submitted a representation requesting to relieve her from the post of L D Typist to take up new employment as Computer Assistant, Grade - II in the Kerala Agricultural University (College of Agriculture, Padannakad, Kasargod).

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and no disciplinary proceedings or vigilance enquiry pending against her and also filed an undertaking to the effect that she will not claim any lien or right in this department after her relief from the post of L D Typist.

The Principal Sub Judge, Kozhikode is reported that she has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, Principal Sub Judge, Kozhikode is permitted to relieve Smt. Manju. B. R, L D Typist of that Court so as to enable her to take up new employment as Computer Assistant, Grade - II in the Kerala Agricultural University (College of Agriculture, Padannakad, Kasargod). The Principal Sub Judge is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report the compliance to this Office.

Sd/-
DISTRICT JUDGE

To

1. The Principal Sub Judge, Kozhikode.
2. The Registrar, Kerala Agricultural University.
3. Smt. Manju. B. R, L D Typist, Sub Court, Kozhikode (Through the Principal Sub Judge, Kozhikode)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode.
3. The Secretary, KDJECCS Ltd, Kozhikode.
4. File.
5. Proceedings File

//True Copy / Forwarded / By Order //


Sheristadar
